

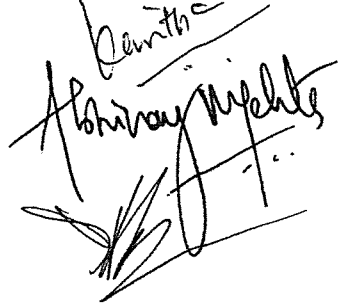
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 02.30 PM ON 07/08/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/676/2018  
PETITION NUMBER : CP/628/CB/IB/2017  
NAME OF THE PETITIONER : KAVITHA SURANA(RP)  
NAME OF THE RESPONDENTS : ROYAL SPLENDOUR DEVELOPERS PVT LTD  
UNDER SECTION : 30(4)

S.No.	Name (in Capital)	Represented by	Signature
1.	M. Kavitha Surana	E. Resolution Professional	
2.	Mr. Abhinay Mehta	Resolution Applicant	
3.	D.R. SIVAKUMAR	Court for BOI	

(25)

[MA/676/2018 in CP/628/CB/IB/2017]

**ORDER**

Since the application filed by the Resolution Professional seeking for approval of the Resolution Plan which has obtained only 61% voting in the CoC, this MA/676/2018 is hereby **dismissed as infructuous**.

  
**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

sr